

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

CUSTOMS Appeal No. 12104 of 2016

(Arising out of OIA-JMN-CUSTM-000-APP-038-16-17 dated 07.11.2016 passed by the
Commissioner of CUSTOMS-JAMNAGAR(PREV))

F C Agarwal Coal Pvt Ltd

.....Appellant

(earlier Known As M/s Agarwal Coal, Co.)
B-103, Anmol Residency-iv,
Near Telephone Exchange, Ghodacamp Raod,
Shahibaug, AHMEDABAD, GUJARAT

VERSUS

C.C.-Jamnagar(prev)

...Respondent

SHARDA HOUSE...BEDI BANDAR ROAD,
OPP. PANCHAVATI,
JAMNAGAR, GUJARAT

APPEARANCE:

Shri Manish Jain, Shri Dhaval K Shah, Shri Hardik Modh, Mrs. Dimple Gohil, Shri S J
Vyas, Shri P D Rachchh, Advocates and Shri Vipul Khandhar, Chartered Accountant
for the Appellant- Assessee
Shri Sanjay Kumar, Superintendent (AR) appeared for the Respondent- Revenue

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

HON'BLE MEMBER (TECHNICAL), MR. SATENDRA VIKRAM SINGH

DATE OF HEARING/DECISION: 04.06.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No.11569 of 2015-DB

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**

Bharvi